

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****Tirupati Fabricators Private Limited operating in Fabrication Business at J-22, MIDC Area,
Jalgaon-425003, Maharashtra, India.**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Tirupati Fabricators Private Limited CIN No: U27300MH1989PTC054062
2. Address of the registered office (As per MCA Records)	J-22, MIDC Area, Jalgaon-425003, Maharashtra, India.
3. URL of website	Website of the Corporate Debtor is not in operation
4. Details of place where majority of fixed assets are located	No fixed assets of the Corporate Debtor identified as yet.
5. Installed capacity of main products/	Not applicable
6. Quantity and value of main products/ services sold in last financial year	Business of the Corporate Debtor is closed from financial year 2021-2022 and
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to : cirptirufab@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request be sent to : cirptirufab@gmail.com
10. Last date for receipt of expression of interest	Friday, 29 th December, 2023
11. Date of issue of provisional list of prospective resolution applicants	Monday, 8 th January 2024
12. Last date for submission of objections to provisional list	Saturday, 13 th January 2024
13. Date of issue of final list of prospective resolution applicants	Tuesday, 23 rd January 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution	Saturday, 27 th January 2024
15. Last date for submission of resolution plans	Tuesday, 27 th February 2024
16. Process email id to submit EOI	cirptirufab@gmail.com

Date: 14th December, 2023

For Tirupati Fabricators Private Limited

Place: Mumbai

Indrajit Mukherjee

Reg. No: IBBI/IPA-001/IP-P01533/2018-2019/12450
Resolution Professional: B-405, Siddhivinayak Twins, Plot No. 9, Sector 17, Roadpali,
Kalamboli, Navi Mumbai – 410218

